

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. SURAJIT DEY

Criminal Appeal No(s). 2152/2013

SHEO NARAIN @ BARDI & ANR.

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

(with office report)

Date : 12/01/2015 This appeal was called on for hearing today.

For Appellant(s)

Mr. Yash Pal Dhingra, Adv.

For Respondent(s)

Mr Arijeet Singh, Adv.

Mr. Gaurav Dhingra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Original record is still awaited from the Hon'ble High
Court as well as Trial Court. Registry to issue reminder.

List again on 23.2.2015.

(SURAJIT DEY)
Registrar